

licensing and optimal import compression with a view to contain the trade deficit. REP licences have been replaced by a new instrument named Exim Scrips. These will be the means of obtaining access to certain categories of imports of raw materials, components and spares. The system of advance licensing as an instrument of export promotion has also been strengthened. Government has decided to allow established exporters to open Foreign Currency Accounts in approved banks and allow exporters to raise external credits, pay for export related imports from such accounts, and credit export proceeds to such accounts. Besides, Government have taken other steps which include reducing controls through licensing simplification of procedures for export, activation of Board of Trade, bilateral discussion with selected countries, interaction with national organisations of trade and industry, etc.

Relief to Workers Under Textile Workers Rehabilitation Scheme in Gujarat

3680. SHRI HARIN PATHAK: Will the Minister of TEXTILES be pleased to state:

(a) whether a large number of unemployed textile workers in Gujarat have not been paid any relief under the Textile Workers Rehabilitation Scheme, 1985;

(b) if so, the reasons therefor; and

(c) the number of workers who have been provided with relief so far?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI ASHOK GEHLOT): (a) No, Sir.

(b) Does not arise in view of (a) above.

(c) 12188 workers have been provided with relief under the Textile Workers Rehabilitation Fund Scheme.

[*Translation*]

Shifting of Villages Near Ammunition Depot, Bharatpur

3681. SHRIMATI KRISHNAENDRA KAUR: Will the Minister of DEFENCE be pleased to state:

(a) whether the Government propose to shift the villages near the ammunition depot, Bharatpur; and

(b) if so, the places where these villagers are proposed to be rehabilitated?

THE MINISTER OF DEFENCE (SHRI SHARAD PAWAR): (a) No, Sir.

(b) Does not arise.

[*English*]

Widening of National Highway No.3 from Nasik to Bombay

3682. DR. VASANT NIWRUTTI PAWAR: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether the Government propose to widen the National Highway No.3 from Nasik to Bombay into four lanes;

(b) if so, the funds allocated for the purpose; and

(c) when the work is likely to be undertaken?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) to (c). No decision about the four laning of Bombay-Nasik Section of National Highway No. 3 could be taken till finalisation of the VIII Plan, and would depend *inter alia* on availability of resources and various inter-se priorities.